

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA  
:: HYDERABAD ::**

**SUB:** NATIONAL JUDICIAL ACADEMY, BHOPAL – Nomination of Judicial Officers to participate in the South Zone-II Regional Conference on “**Contemporary Judicial Developments and Strengthening Justice through Law & Technology**” scheduled to be held on **06.01.2024 & 07.01.2024 [P-1373]** at Dr. MCR HRD Institute at Jubilee Hills, Hyderabad – **Relief Arrangements – ORDERS – ISSUED.**

- READ:**
1. Letter No.NJA/Dir/P-1373/2023, dated 18.06.2023, 15.10.2023 and 04.11.2023 received from the Director, National Judicial Academy, Bhopal.
  2. High Court’s letter Roc.No.1112/SO/2023, dated 23.11.2023 from the Registrar General, High Court for the State of Telangana, Hyderabad.

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**ORDER ROC.NO.4898/2023 - B.SPL., DATED: 20.12.2023**

**The High Court is pleased to pass the following order:**

The following Judicial Officers mentioned in Column No.2, vide High Court’s letter 2<sup>nd</sup> read above, are nominated to participate in the South Zone-II Regional Conference on “**Contemporary Judicial Developments and Strengthening Justice through Law & Technology**” scheduled to be held on **06.01.2024 and 07.01.2024** at Dr. MCR HRD Institute at Jubilee Hills, Hyderabad.

<b>Sl. No.</b>	<b>NAME AND DESIGNATION OF THE NOMINATED OFFICER</b>	<b>IN-CHARGE OFFICER</b>
(1)	(2)	(3)
1.	<b>SMT. V.B.NIRMALA GEETHAMBA,</b> Chief Judge, City Small Causes Court, <b>Hyderabad</b>	III Additional Chief Judge, City Civil Court, <b>Hyderabad</b>
2.	<b>SRI S.SASIDHAR REDDY,</b> Prl. District & Sessions Judge, <b>Ranga Reddy District at L.B.Nagar</b>	I Additional District and Sessions Judge – cum – Metropolitan Sessions Judge, <b>Ranga Reddy District at L.B.Nagar</b>
3.	<b>SMT. Y.RENUKA,</b> Chief Judge, City Civil Court, <b>Hyderabad</b>	II Additional Chief Judge, City Civil Court, <b>Hyderabad</b>
4.	<b>SRI B.R.MADHUSUDHAN RAO,</b> Prl. District & Sessions Judge – cum – Family Court, <b>Medchal-Malkajgiri District at Kushaiguda.</b>	I Additional District and Sessions Judge – cum – Metropolitan Sessions Judge – cum – Additional Family Court – cum – Special Sessions Judge for Fast Tracking the cases relating to Atrocities against Women, <b>Medchal-Malkajgiri District at Kushaiguda</b>

5.	<b>SMT. S.PREMAVATHI,</b> Metropolitan Sessions Judge, <b>Hyderabad</b>	I Additional Metropolitan Sessions Judge, Hyderabad - cum - XV Additional Chief Judge, City Civil Court, <b>Hyderabad</b>
6.	<b>SRI CH.RAMESH BABU,</b> Principal Special Judge for trial of CBI Cases, <b>Hyderabad</b>	I Additional Special Judge for trial of CBI Cases, <b>Hyderabad</b>
7.	<b>SRI D.KIRAN KUMAR,</b> Principal Senior Civil Judge - cum - Assistant Sessions Judge, <b>Medchal-Malkajgiri District at Kushaiguda</b>	Additional Senior Civil Judge - cum - Additional Assistant Sessions Judge, <b>Medchal-Malkajgiri District at Medchal</b>
8.	<b>SMT. D.VAROODHINI,</b> Principal Senior Civil Judge - cum - Assistant Sessions Judge, <b>Ranga Reddy District at L.B.Nagar</b>	II Additional Senior Civil Judge - cum - II Additional Assistant Sessions Judge, <b>Ranga Reddy District at L.B.Nagar</b>
9.	<b>SMT. K.SWAPNA RANI,</b> III Additional Judge, City Civil Court, <b>Secunderabad</b>	XV Additional Judge, City Civil Court - cum - XIX Additional Chief Metropolitan Magistrate, <b>Secunderabad</b>
10.	<b>SMT. M.KIRAN MAHI,</b> I Additional Judge, City Civil Court, <b>Hyderabad</b>	IV Additional Judge, City Civil Court, <b>Hyderabad</b>
11.	<b>SMT. RADHIKA JAISWAL,</b> Chief Metropolitan Magistrate, <b>Hyderabad</b>	III Additional Chief Metropolitan Magistrate, <b>Hyderabad</b>
12.	<b>SRI G.V.MAHESH NATH,</b> II Additional Senior Civil Judge - cum - II Additional Assistant Sessions Judge, <b>Medchal-Malkajgiri District at Kushaiguda</b>	Additional Senior Civil Judge - cum - Additional Assistant Sessions Judge, <b>Medchal-Malkajgiri District at Medchal</b>
13.	<b>SMT. V.MADHAVI LATHA,</b> I Additional Senior Civil Judge - cum - Chief Metropolitan Magistrate - cum - I Additional Assistant Sessions Judge, <b>Ranga Reddy District at L.B.Nagar</b>	II Addl. Senior Civil Judge - cum - II Additional Assistant Sessions Judge, <b>Ranga Reddy District at L.B.Nagar</b>
14.	<b>SRI M.RAJENDER,</b> I Additional Chief Metropolitan Magistrate, <b>Hyderabad</b>	III Additional Chief Metropolitan Magistrate, <b>Hyderabad</b>

15.	<b>SRI G.RAMALINGAM,</b> III Additional Senior Civil Judge - cum - III Additional Assistant Sessions Judge, <b>Ranga Reddy District at L.B.Nagar</b>	IV Additional Senior Civil Judge - cum - IV Additional Assistant Sessions Judge, <b>Ranga Reddy</b> <b>District at L.B.Nagar</b>
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*The officers mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the officers who are nominated to participate in the conference.*

*In case, the officers mentioned in Column No.3, is either on leave or not available for any other reason, the concerned Principal District and Sessions Judge/ Unit Head, shall make alternative in-charge arrangements and intimate the same to the High Court.*

*On return from the said conference, the officers mentioned in Column No.2, shall resume charge of their regular post(s) and also the post(s) for which they are holding full additional charge previously.*

**NOTE:** The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the conference at Dr. MCR HRD Institute at Jubilee Hills, Hyderabad.

*E. S. S. S.*  
**REGISTRAR GENERAL**  
**FAC. REGISTRAR (VIGILANCE)**

**To**

1. The Officers and In-charge Officers concerned.
2. The Registrar General, High Court for the State of Telangana, Hyderabad.
3. The Registrar (Administration), National Judicial Academy, Bhadbhada Road, Suraj Nagar P.O., Bhopal.
4. The Director, Telangana State Judicial Academy, Secunderabad.
5. The Chief Judge, City Civil Court, Hyderabad
6. The Chief Judge, City Small Causes Court, Hyderabad
7. The Metropolitan Sessions Judge, Hyderabad
8. The Prl. Special Judge for CBI Cases, Hyderabad
9. The Principal District And Sessions Judges / I Additional District And Sessions Judges
  - a) Ranga Reddy District
  - b) Medchal-Malkajgiri
10. The Pay and Accounts Officer, Hyderabad.
11. The District Treasury officer, Rangareddy District, Exhibition Grounds, Nampally, Hyderabad
12. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District
13. **THE SECTION OFFICERS :**

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell   | c) E-Section        |
| d) Work Review Cell        | e) O.P.Cell         | f) B-Section        |
| g) Accounts Section        | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

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